ANNEXURE-A

FORMAT OF DECLARATION OF ASSETS OF HON'BLE MR./MRS./MS.JUSTICE JITENDRA CHAUHAN, HIS/HER SPOUSE AND HIS/HER DEPENDENTS

1	**All immovable properties held individually or jointly**	**Description & Location**	**Remarks, if any/ Year of acquisition**
1.1	Self	1. Partly constructed house bearing No.58, Sector 16-A, Faridabad measuring 1000 Sq.Yards. 2. Member of Supreme Court Bar Association Multi State Co-operative Group Housing Society Ltd.(Regd.) since its inception in 1997. 3. Neither me nor my wife or any of the dependents has acquired any property/assets after my elevation to the Bench.	Allotted by HUDA on 15.3.1979
1.2	Spouse	Plot No.2697, Sector 21, Part-II, Panchkula measuring 10 marlas, allotted on 7.2.2004.	Raised a loan of Rs.7,02,000/- from State Bank of India, High Court Branch, Chandigarh in July, 2009.
1.3	Dependents		
	i)		
	ii)		
2	**Detail of Motor vehicles**	**Make/Year**	**Remarks, if any/ Year of acquisition**
2.1	Self	One Tata Safari Make-2008	Raised loan of Rs.4 lacs from State Bank of India on 22.7.2008.
2.2	Spouse	One Hero Pleasure Make-2007	
2.3	Dependents		
	i) Deep Shikha (daughter)	One Activa Honda Scooter Make-2007	
	ii)		
3	**Ornaments & other valuables**	**Approximate Total Weight**	**Remarks, if any**
3.1	Self	10 tolas of gold	
3.2	Spouse	48 tolas of gold and 5 kgs. of silver	
3.3	Dependents		
	i)Deep Shikha(daughter)	Both possess 25 tolas of gold each.	
	ii)Nayan Tara(daughter)		

	Bank deposits,fixed deposits, shares/Public Provident Fund, General Provident Fund, debentures/mutual funds etc.	**Description & Value**
4		
4.1	Self	1. Rs.23,334/- in State Bank of India Saving A/c. 2. Rs.23,544/- in State Bank of Patiala Saving A/c. 3. GPF amount as per statement issued by A.G., UT, Chandigarh for the year 2008-2009 = Rs.71,867/-. Contribution of GPF for the year 2009-2010 = Rs.2,20,000/-. Total amount = Rs.2,91,867/- 4. Reliance Life Insurance Single Premier Policy No.14113227 for Rs.51,000/-. 5. Reliance Life Insurance Single Premier Policy No.0000143424 for Rs.1,70,000/-. 6. State Bank of India Single Premier Policy No.2404939706 for Rs.40,000/-.
4.2	Spouse	
4.3	Dependents	
	i) Ms.Deep Shikha (daughter)	Reliance Life Insurance Single Premier Policy No.0307892 for Rs.35,000/-.
	ii) Varun Veer (son)	Reliance Life Insurance Single Premier Policy No.06439078 for Rs.25,000/-.

sd/-

Place:- Chandigarh (Signature of the Hon'ble Judge)

Updated Statement of Assets and Liabilities as on 31.1.2012

I have transferred, partly constructed House No. 58 Sector 16-A Faridabad to my sister, Mrs. Urmila Singh, wife of Dr.Lal Singh, Faridabad vide Transfer Letter No. 15990 dated 27.5.2010.

Sd/-

(JITENDRA CHAUHAN)
JUDGE

31.1.2012

Updated Statement of Assets and Liabilities as on 6.9.2012

My wife, Seema Chauhan, is owner of Plot No. 2697, Sector 21, Urban Estate, Panchkula. Loan of Rs. 30/- lacs was raised by me towards payment of plot and raising construction from State Bank of Patiala, Sector 8, Chandigarh in 2009. I became co-sharer of said plot to the extent of 50% on 14.5.2011 and started construction in July, 2011 by consuming the loan amount jointly (Joint Account No. 65057927231). Further loan of Rs. 20 lacs applied on 4.9.2012, to be utilized for constructions purposes.

Sd/-

(JITENDRA CHAUHAN)

JUDGE

Updated statement of Assets and Liabilities as on 22.12.2015

My father, Sh. Shyam Chand, has transferred residential Plot No.855, Sector 2, Urban Estate, Panchkula, measuring 442.50 Sq. Mtrs. in my name vide registered Transfer-Deed No. 1461 dated 15.9.2015.

Sd/-

(MITENDRA CHAUHAN)
JUDGE
22.12.2015.